

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 314 OF 2017 &  
IA NO. 781 OF 2017**

**Dated: 9<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Diwakar Solar Projects Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar  
Ms. Manpreet Kaur  
Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Mr. R. Mishra  
Mr. Sanjiv Saxena  
Mr. Ramneek Mishra for R-3

**ORDER**

On account of paucity of time, this Bench cannot take up this matter.  
This matter may be listed before the Bench headed by Justice N.K. Patil,  
Judicial Member on **13.11.2017**.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*